- (I) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Electronics Corporation of India Limited for the year 2004-2005. [Placed in Library. See No. L.T. 515/04]
- (iii) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Indian Rare Earths Limited for the year 2004-2005. [Placed in Library. See No. L.T. 516/04]
- (iv) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Nuclear Power Corporation of India Limited (NPCIL) for the year 2004-2005. [Placed in Library. See No. L.T. 514/04]

Notification of the Ministry of Consumers Affairs, Food and Public Distribution

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SURYAKANTA PATIL) : Sir, I lay on the Table

A copy (in English and Hindi) of the Ministry of Consumer Affairs) Food and Public Distribution (Department of Consumer Affairs) Notification G.S.R.192 (E) dated the 13th march, 2004 publishing the Bureau of Indian Standards (Terms and Conditions of Service of Employees) Amendment Regulations, 2004 under section 23 of the Bureau of Indian Standards, Act 1986. [Placed in Library. *See* No. L.T. 660/04]

- Report and Accounts (2001-02 and 2002-03) of various Educational, Technical and Research Institutes and Councils and related papers.
- II. Notification of the Ministry of Human Resource Development.
- III. Reports and Accounts (2002-03) of various National Institutes and related papers.
- IV. MoU (2004-05) between the Government of India (Ministry of Human Resource Development, Department of Secondary and Higher Education) and the Educational Consultants India Limited.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD.ALI ASHRAF FATMI): Sir, I lay on the Table:-

- 0) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of section 30 of the Tezpur University Act, 1993:
 - (a) Annual Report of the Tezpur University, Assam, for the year 2002-2003.
 - (b) Review by Government on the working of the above University.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 621/04]
- (ii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of section 35 of the Visva Bharati Act, 1951:
 - (a) Annual Report of the Visva-Bharati, Santiniketan, for the year 2002-2003.
 - (b) Review by Government on the working of the above University.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 620/04]
- (iii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
 - (a) Annual Report and Accounts of the Educational Consultants India Limited, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 603/04]
- II. A copy (in English and Hindi) of the Ministry of Human Resource
 Development (Department of Elementary Education and Literary),

 Notification No F 47-6/2003/NCTE, dated the 20th to 26th March, 2004,
 regarding nominations of members of the Various Regional
 Committees, under section 33 of the National Council for Teacher
 Education Act, 1993. [Placed in Library. See No. L.T. 605/04]
- III. A copy each (in English and Hindi) of the following papers:
 - (i) (a) Annual Report and Accounts of Dr. B.R.Ambedkar National Institute of Technology, Jalandhar, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 613/04]
 - (ii) (a) Annual Report and Accounts of the National Institute of Technology, Silchar, Assam, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 607/04]
 - (iii) (a) Forty-third Annual Report and Accounts of the Regional Engineering College, Hazratbal, Srinagar, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above College.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 612/04]
- (iv) (a) Annual Report and Accounts of the National Institute of Technology, Hamirpur, Himachal Pradesh, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. (Placed in Library. *See* No. L.T. 611/04]
- (v) (a) Annual Report and Accounts of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 622/04]
- (vf) (a) Annual Report and Accounts of the Maharashtra Prathamik Shikshan Parishad, Mumbai, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 632/04]
- (vii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Rajya Mission, Mizoram, Aizwal, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 631/04]
- (viii) (a) Annual Report and Accounts of the Technical Teachers
 Training Institute(TTTI), Bhopal, for the year 2002-2003,
 together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 720/04]
- (ix) (a) Annual Report and Accounts of the Technical Teachers Training Institute, Kolkata, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 629/04]
- (x) (a) Annual Report and Accounts of the Technical Teachers' Training Institute, Chandigarh, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 715/04]
- (xi) (a) Annual Accounts of the National Open School, New Delhi, for the year 2000-2001 and the Audit Report thereon.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.716/04]

- (xii) (a) Annual Accounts of the Regional Institute of Technology, Jamshedpur, for the year 2001-2002 and the Audit Report thereon.
 - (b) Review by Government of the Annual Accounts.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.608/04]
- (xiii) (a) Thirty-seventh Annual Report and Accounts of the Malaviya Regional Engineering College, Jaipur, for the year 2001-2002, together with the Auditors Report on the Accounts.
 - (b) Review by Government on the working of the above College.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.LT.609/04]
- (xiv) (a) Annual Report and Accounts of the National Institute of Technology, Tiruchirappalli, Tamil Nadu, for the year 2002-2003, together with the Auditors Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.LT.614/04]
- (xv) (a) Annual Report and Accounts of the Himachal Pradesh District Primary Education Programme, Shimla, for the year 2002-2003, together with the Auditors Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.628/04]

- (xvi) (a) Annual Report and Accounts of the Tamil Nadu State Mission of Education for All, Chennai, for the year 2002-2003, together with the Auditors Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.630/04]
- (xvii) (a) Annual Report of the Sarva Shiksha Abhiyan, Agartala, for the year 2001-2002.
 - (b) Annual Report of the Sarva Shiksha Abhiyan, Agartala, for the year 2002-2003.
 - (c) Statement by Government accepting the above Reports.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No.L.T.634/04]
- (xviii) (a) Annual Report of the Jamia Millia Islamia, New Delhi, for the year 2002-2003, under sub-section (3) of section 27 of the Jamia Millia Islamia Act, 1988.
 - (b) Annual Accounts of the Jamia Millia Islamia, New Delhi, for the year 2002-2003 and the Audit Report thereon, under subsection (4) of section 28 of the Jamia Millia Islamia Act, 1988.
 - (c) Review by Government on the working of the above University.
 - (d) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No.L.T.624/04]
- (xix) (a) Annual Accounts of the North-Eastern Hill University, Shillong, for the year 2002-2003 and the Audit Report thereon.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.LT.627/04]
- (a) Annual Report and Accounts of the Indian Council of Historical Research, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.LT.633/04]
- (a) Annual Accounts of the Aligarh Muslim University, Aligarh, for the year 2002-2003 and the Audit Report thereon, under sub-section (4) of section 35 of the Aligarh Muslim University Act, 1920.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.LT.626/04]
- (a) Annual Report and Accounts of the Technical Teachers' Training Institute, Chennai, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.LT.619/04]
- (a) Annual Accounts of the Visva-Bharati, Santiniketan, for the year 2001-2002 and the Audit Report thereon, under subsection (4) of section 36 of the VIsva Bharati Act, 1951.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.LT.625/04]

- (xxiv) (a) Annual Report of the Indian Institute of Information Technology and Management, Gwalior, for the year 2001-2002.
 - (b) Annual Accounts of the Indian Institute of Information Technology and Management, Gwalior, for the year 2001-2002, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No.LT.615/04]
- (xxv) (a) Annual Report and Accounts of the Indian Council of Philosophical Research, New Delhi, for the year 2002-2003, together with the Auditors Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.601/04]
- (xxvi) (a) Annual Report of the Indian Institute of Science, Bangalore, for the year 2002-2003.
 - (b) Annual Accounts of the Indian Institute of Science, Bangalore, for the year 2002-2003, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.600/04]
- (xxvii) (a) Forty-third Annual Report of the Indian Institute of Technology, Kanpur, for the year 2002-2003.
 - (b) Annual Accounts of the Indian Institute of Technology, Kanpur, for the year 2002-2003 and the Audit Report

- thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No.L.T.599/04]
- (xxviii) (a) Annual Report and Accounts of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2002-2003, together with the Auditors Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.610/04]
- (xxix) (a) Annual Report of the National Council for Promotion of Sindhi Language(NCPSL), Vadodara, for the year 2002-2003.
 - (b) Annual Accounts of the National Council for Promotion of Sindhi Language (NCPSL), Vadodara, for the year 2002-2003 and the Audit Report thereon.
 - (c) Review by Government on the working of the above Council.
 - (d) Review by Government of the Annual Accounts of the above Council.
 - (e) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No.L.T.595/04]
- (xxx) (a) Annual Accounts of the Indian Institute of Technology Madras, Chennai, for the year 2002-2003 and the Audit

- Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.LT.606A/04]
- (xxxi) (a) Annual Accounts of the Indian Institute of Technology, Bombay, for the year 2002-2003 and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.600/04]
- (xxxii) (a) Sixth Annual Report and Accounts of the Indian Institute of Management, Indore for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.602/04]
- (xxxiii)(a) Annual Report and Accounts of the All India Council for Technical Education(AICTE), New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.616/04]
- (xxxiv) (a) Annual Report and Accounts of the Axom Sarva Siksha Abhijan Mission, Kahilipara, Guwahati, for the year 2002-2003, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.LT.591/04]
- (xxxv)(a) Annual Report and Accounts of the District Primary Education Programme, Assam, Kahilipara, Guwahati, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.LT.592/04]
- (xxxvi) (a) Annuaf Accounts of the National Council of Educational Research and Training, New Delhi, for the year 2001-2002 and the Audit Report thereon.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.LT.617/04]
- (xxxvii) (a) Annual Accounts of the Pondicherry University, Pondicherry, for the year 2002-2003 and the Audit Report thereon, under sub-section (4) of section 30 of the Pondicherry University Act, 1985.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.618/04]
- III. Memorandum of Understanding between the Government of India (Ministry of Human Resource Development, Department of Secondary and Higher Education) and the Educational Consultants India Limited for the year 2004-2005. [Placed in Library. See No.L.T.604/04]

Notifications of the Ministry of Finance

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM): Sir, I lay on the Table:-